

HIGH COURT OF DELHI: NEW DELHI
(GENERAL ADMN.-I BRANCH)

No. 1986 /Misc/Genl.-I/G-I/DHC
Dated: 10.08.2023

CIRCULAR

It is hereby circulated for information of all the officers/officials of this Court that the Government of India will be organizing "Har Ghar Tiranga" campaign from 13th to 15th August, 2023 to encourage the citizens to hoist the National Flag of India in their homes so as to instill the feeling of patriotism in the hearts of people and reminisce the Journey of India and those who have contributed towards creating this great nation.

With a view to encourage maximum participation, all the officers/officials of this Court and all the District Courts are requested to actively participate in the said campaign and hoist the National Flag in their homes during the period from 13th August, 2023 to 15th August, 2023.

Sd/-
(Ravinder Kumar Pahuja)
Joint Registrar (Genl.-I)
For Registrar General

Endst. No. 1988 /Misc/Genl.-I/G-I/DHC Dated: 10.08.2023

Copy forwarded for information and necessary action to:-

- 1) Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 2) All Principal District & Sessions Judges, with a request to bring the contents of this Circular to the notice of all Judicial Officers and staff working under them.
- 3) P.S(s)/Court Master(s) to Hon'ble Judges with a request to bring the contents of this Circular to the kind notice of Hon'ble Judges.
- 4) Joint Registrar-cum-P.A to the Registrar General.
- 5) All Registrar(s)/OSD(s)/Joint Registrar(s)/Deputy Registrar(s)/Assistant Registrar(s) and Administrative Officer(s) (Judl.) with a request to bring the contents of this Circular to the knowledge of staff working under their control.
- 6) P.A. to Registrar (IT), with the request to upload the instant circular on the Intranet of this Court.
- 7) Notice Board.


Admn. Officer (Judl.) (Genl.-I)

Organizing "Har Ghar Tiranga" campaign - reg

From : AOJ (General .I) Delhi High Court
<aojgeneral1.dhc@nic.in>

Thu, Aug 10, 2023 03:20 PM

1 attachment

Subject : Organizing "Har Ghar Tiranga" campaign - reg

To : Vijay Verma <pdj-central@ddc.nic.in>, RAM.SINGH <pdj-south@ddc.nic.in>, PRADEEP KUMAR <pdj-east@ddc.nic.in>, Secretariat to Pr Distt and SJ <pdj-southwest@ddc.nic.in>, Lakpa Tshering Tamang <pdj-shahdara@ddc.nic.in>, Ashok Chandra Dhyanl <pdj-southeast@ddc.nic.in>, VIKAS BHARDWAJ <pdj-west@ddc.nic.in>, Lakpa Tshering Tamang <pdj-newdelhi@ddc.nic.in>, KULVEER KUMAR <pdj-northwest@ddc.nic.in>, Ram Janma Prasad <pdj-north@ddc.nic.in>, ANJU BAJAJ CHANDNA <pdj-racc@ddc.nic.in>, pdj-notheast@ddc.nic.in



I am directed to forward herewith, circular bearing No. 1986/Misc/Genl-I/G-I/DHC dated 10.08.2023, on the above subject, with a request to bring the contents of the same to the notice of all the Judicial Officers and staff working under your control.

Regards,

Admn. Officer (Judl.) (Genl-I)
Delhi High Court.



ONE BIRTH - ONE FAMILY - ONE FUTURE

General Br.
M
P. D & S J (Hqs)
10/08/23

circular.pdf
59 KB

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 29943-3013 /Genl./Misc./Circulation/2023

Dated, Delhi the

11 AUG 2023

Sub:- Organizing "Har Ghar Tiranga" campaign - reg.

Forwarded a letter bearing diary No. 2008 dated 11/08/2023 alongwith its enclosures i.e. circular No. 1986/Misc/Genl.I/G-I/DHC dated 10/08/2023 received from Admn. Officer (Judl.) (Genl-I), Hon'ble High Court of Delhi, New Delhi, with regards to request for take requisite steps on the above noted subject to encourage all Judicial Officer/staff members working in the respective court complexes to actively participate in the Campaign initiated by the Government of India and to hoist the National Flag at their Homes during the period from 13th - 15th, August, 2023, for information & necessary compliance to:-

1. The Ld. Principal District & Sessions Judge, North-East District, Karkardooma Courts Delhi.
2. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
3. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to direct the concerned official to upload the same on the Website of Delhi District Courts as per rule.
4. All the Sr. AO(I)/ AO(I)/ Branch In-Charges of all the branches in Central District, Tis Hazari Courts, Delhi.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(Rakesh Pandit)
11/08/2023

(RAKESH PANDIT)
Officer In-Charge, General Branch, Central
Additional District & Sessions Judge,
Tis Hazari Courts Delhi